

Allocations for welfare of children

4472. SHRI SUSHIL KUMAR GUPTA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the allocations for welfare of children has increased substantially from 2009-10 to 2012-13, but has gone down from the year 2014-15 to 2018-19;

(b) if so, the reasons for this continuous decrease; and

(c) the schemes initiated during the last three years for the welfare of children and for preventing crimes against children?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The Ministry of Women and Child Development is running a Integrated Child Protection Scheme (ICPS) now “Child Protection Services” since 2009 to provide financial support to the States/UTs, on sharing pattern, for execution of the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) for rehabilitation and reintegration of children in difficult circumstances, including children in conflict with law. Details of budgetary allocation, funds released and utilized under the ICPS for welfare of children from 2009-10 onwards is as follows:—

Year	Allocation (₹ In crore)		Actual Expenditure (₹ In crore)
	BE	RE	
2009-10	BE-60	RE-50	42.63
2010-11	BE-300	RE-100	115.14
2011-12	BE-270	RE-213.40	177.54
2012-13	BE-400	RE-273.20	259.09
2013-14	BE-300	RE-270	265.78
2014-15	BE-400	RE-450	448.43
2015-16	BE-402.23	RE-498.57	497.30
2016-17	BE-400	RE-610.22	575.96
2017-18	BE-648	RE-648	636.90
2018-19	BE-700	-	-

(c) The financial norms under ICPS were later revised with effect from 1st April, 2014. The key features of the revised Scheme included increased maintenance grant for children in homes, from ₹ 750 to ₹ 2000 per child per month. This has been further enhanced to ₹ 2160 per child per month with effect from 16.11.2017.

BBBP in Bihar and Jharkhand

4473. SHRI HARIVANSH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that a lot of emphasis is being laid on the Beti Bachao Beti Padhao (BBBP) scheme;

(b) the number of districts of the country where this scheme is currently operational; and

(c) the names of such districts in Bihar and Jharkhand?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Yes, Sir. Beti Bachao Beti Padhao Scheme (BBBP) was launched by Hon'ble Prime Minister on 22nd January, 2015, addresses the declining Child Sex Ratio (CSR) and related issues of women empowerment and aims to change mindsets to value girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health and Family Welfare and Human Resource Development. The key elements of the scheme include nation-wide awareness and advocacy campaign and multi- sectoral interventions. Multi-sectoral interventions includes strict enforcement of Pre-Conception and Pre-Natal Diagnostic Techniques (PC&PNDT) Act, Pre-Natal/Post Natal care of mother, improve enrolment of girls in schools, construction of girls toilets, community engagement/training etc. BBBP Scheme is currently being implemented in 640 districts covering all the 640 districts (as per census 2011) in the Country, through Multi -sectoral intervention and alert Media and Advocacy in 405 districts and alert Media and Advocacy in 235 districts. The scheme is being administered through District appropriate authority and funds are directly being transferred to concerned Districts.

(c) Districts in Bihar and Jharkhand where BBBP Scheme is currently being implemented through District Administration/Authority are as under:—